

(b) if so, the amount of increase thereof; and

(c) the comparative details of annual production from 2004 to 2014 thereof?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) The all India raw coal production has increased from 565.77 MT in 2013-14 to 676.48 MT in 2017-18. The all India coal production during April-November, 2018 was 433.90 MT with a growth of 9.8% over the corresponding period of the previous year 2017-18.

(b) Absolute increase in all India coal production from 2013-14 to 2017-18 (4 years) was 10.71 MT as compared to an increase in production of 33.73 MT between 2009-10 and 2013-14 (4 years).

(c) The details of production of coal from 2004-05 to 2013-14 is given below:-

(in Million Tonnes)	
Year	Production
2004-05	382.62
2005-06	407.04
2006-07	430.83
2007-08	457.08
2008-09	492.76
2009-10	532.04
2010-11	532.69
2011-12	539.95
2012-13	556.40
2013-14	565.77

Royalty on coal to State Government

539. SHRI PRATAP KESHARI DEB: Will the Minister of COAL be pleased to state:

(a) the percentage of royalty given to the State Government per tonne of coal and whether it has been revised in the last four years; and

(b) the amount of money the State of Odisha has received in the form of royalty during the last four years?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) The rate of royalty on coal (except for the State of West Bengal) is 14% *advalorem* on price of coal as reflected in the invoice, excluding taxes, levies and other charges. The rates of royalty on coal produced in the State of West Bengal varies between ₹ 2.50 per tonne to ₹ 7.00 per tonne for different types of coal. The rates of royalty on coal were last revised with effect from 10.05.2012.

(b) Payment of royalty [including District Mineral Foundation (DMF)] during the last 4 years to the State of Odisha by Coal India Limited has been as under:-

Year	Royalty	DMF	Royalty plus DMF
2017-18	1752.01	525.58	2277.59
2016-17	1663.66	846.77 *	2510.43
2015-16	1581.24	167.34	1748.58
2014-15	1395.72	-	1395.72

* Payment of royalty on coal to the State of Odisha has shown an increasing trend, but higher figure of DMF during the year 2016-17 is on account of deposit of DMF arrear pertaining to the year 2015-16.

Amount spent under CSR by Coal India Limited

540. SHRI K.K. RAGESH: Will the Minister of COAL be pleased to state:

(a) the details of amount spent and total unspent money available under Corporate Social Responsibility (CSR) by Coal India Limited (CIL) and other PSUs under the Ministry of Coal;

(b) the details of such CSR fund spent by CIL and other PSUs under the Ministry of Coal during the last four years, State-wise and year-wise; and

(c) the details and the names of project implementing agencies as well as the amount of sanctioned funds for each of such projects for which the CSR fund of CIL and other PSUs under the Ministry of Coal is spent during the last four years?

THE MINISTER OF COAL (SHRI PIYUSH GOYAL): (a) The details of amount spent under Corporate Social Responsibility (CSR) by Coal India Limited (CIL) and NLC India Limited (NLCIL) during the last four years are as follows: